

Name of the Corporate Debtor: JBM SHELTERS PRIVATE LIMITED (IN LIQUIDATION) (CIN : U45200TN2006PTC060909)  
 Date of Commencement of CIRP: 07th September 2021; Date of Commencement of Liquidation: 12th September 2023

LIST OF STAKEHOLDERS AS ON 11TH NOVEMBER 2023

Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation Process) Regulations, 2016

Annexure 5 - List of Operational Creditors (Workmen)

Sl No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount in Rs.				
		Date of Receipt	Amount Claimed	Amount Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in SCC	Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

For JBM SHELTERS PRIVATE LIMITED



*S. Venkataraman*  
 S. VENKATARAMAN  
 Liquidator

Regn. No. IBB/IPA-002/IP-N01068/2020-21/13433